

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 18 of 2013 &

Dated : 18th March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Power Company of Karnataka Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran &
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. TVS Raghavendra Sreyas
for R-1
Mr. J.J. Bhatt, Sr. Adv., for R-2
Mr. Rohit Rao for R.3

ORDER

As agreed by the learned counsel for the parties, post the
matter on **11.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg